NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TP (HC)/34, 35, 36/CAA/2017 NAME OF THE TRANSFEROR : HANSA VISION INDIA PVT LTD NAME OF THE TRANSFERRE : HANSA HOLDINGS PVT LTD HANSA ESTATES PVT LTD **UNDER SECTION** : 230 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM 1. A.M. ILAWGO. COUNGER POR PETITIONER

<u>ORDER</u>

Shri A M Ilango, counsel for applicant present and submitted that report of RD is awaited. Time extended at request. Put up on 12.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)